NATIONAL COMPANY LAW TRIBUNAL, CHANDIGARH BENCH, CHANDIGARH.

CP No.35/ND/2016 RT CP No.15/Chd/CHD/2016

In the matter of:		
Smt. Harjeet Kaur.		Petitioner.
	Versus.	
M/s M/s Shree Maya Pulp & Papers Pvt. Ltd. & OrsRespondents		
Present: Mr.Jaisukh Hoon, Advocate for petitioner alo Taranjit Singh son of petitioner and power of holder. Ms.Urvind Kaur Sachdeva, Director of response. No.1 company.		wer of attorney
	The parties have requested for more	time for exploring
possibility of a settlement. The matter be sent back to the Tribunal.		

List the matter now on 11.08.2017. Reply to CA No.51 of 2017 be filed at least two days before the date fixed with copy advance to the counsel opposite.

(Justice R.P.Nagrath) Member (Judicial) National Lok Adalat.

July 08, 2017.